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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.114/252/HDB/2018
NAME OF THE COMPANY	Vemparala Softwate Solutions Private Limited
NAME OF THE PETITIONER(S)	Vemparala Softwate Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ramu Reddy	Counsel for Applicant	954 22 39039	V. Venkata Ramu Reddy

**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.Venkatarami Reddy Learned counsel for the Petitioner.

Issue notice to the RoC, and RoC is directed to submit his report within 3 weeks.

Post the case on 16<sup>th</sup> March 2018.

  
Member (T)

  
Member (J)